

**MOTION FOR NOMINATION TO THE COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED TRIBES**

MR. CHAIRMAN: Dr. L. Murugan to move the Motion for nomination of ten Members to the Committee on Welfare of Scheduled Castes and Scheduled Tribes.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following Motion:

"That this House resolves that the Rajya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on 30.04.2025, and do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, ten Members from amongst the Members of the House to serve on the said Committee."

The question was put and the Motion was adopted.

MOTION FOR NOMINATION TO THE COMMITTEE ON PUBLIC ACCOUNTS

MR. CHAIRMAN: Dr. L. Murugan to move the Motion for nomination of seven Members to the Committee on Public Accounts.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following Motion:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts for the term ending on 30.04.2025, and do proceed to elect, in such manner as directed by the Chairman, seven Members from amongst the Members of the House to serve on the said Committee."

The question was put and the Motion was adopted.
